

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 37 of 2011 & I.A. No. 60 of 2011

Dated : 2nd September, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Tamil Nadu Electricity Board

....Appellant

Versus

M/s Saheli Exports Pvt. Ltd. & Anr.

... Respondents

Counsel for the Appellant (s) : Mr. Vallinayagam

Counsel for the Respondent (s) : Ms. Sneha Venkataramani for R-1

ORDER

The learned counsel for the Appellant has filed the Written Submissions. The learned counsel for the Respondent seeks some more time to file the Written Submissions. She is directed to file the same on or before 9th September, 2011 after serving copy on the other side.

Post the matter on **13.09.2011 at 2.30 p.m.** for reporting compliance.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vs/ak